

"That this House do extend upto the last day of the first week of Fourth Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (*Insertion of new part IX A and addition of Twelfth Schedule*)."

MR. SPEAKER: The question is:

"That this House do extend upto the last day of the first week of Fourth Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-third Amendment) Bill, 1991 (*Insertion of new part IX A and addition of Twelfth Schedule*)."

*The motion was adopted*

12.40 1/2 hrs.

COPY RIGHT (AMENDMENT) BILL\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Arjun Singh, I beg to move for leave to introduce a Bill further to amend the Copyright Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Copyright Act, 1957."

*The motion was adopted*

SHRI RANGARAJAN KUMARAMANGALAM: I introduce the Bill.

12.41 hrs.

COPY RIGHT (AMENDMENT) ORDINANCE, 1991 \*

**Explanatory Statement giving of reasons for immediate legislation by ordinance**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Arjun Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Copyright (Amendment) Ordinance, 1991. [Placed in Library See No. LT-1393/92]

12.41 1/2 hrs.

INDIAN RED CROSS SOCIETY (AMENDMENT) BILL \*

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M.L. FOTEDAR): I beg to move for leave to introduce a Bill further to amend the Indian Red Cross Society Act, 1920.

MR. SPEAKER: The question is: